

Introducing zero tolerance policy

3087. SHRI T.M. SELVAGANAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering to give suitable incentives to States that have implemented the reforms envisaged under Jawaharlal Nehru National Urban Renewal Mission;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to introduce zero tolerance policy at all levels with respect to irregular expenditure and diversion of funds; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir.

(b) Does not arise in view of above.

(c) and (d) The projects under Jawaharlal Nehru National Urban Renewal Mission. (JNNURM) are implemented by the State Governments through Local Bodies/Parastatals in compliance with the codal formalities of the State Governments. Advisory has been issued to the State Governments for following the proper procedure in implementation of projects.

Irregularities pointed out in JNNURM by CAG

3088. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether serious irregularities have been pointed out in JNNURM by CAG in its report, made public in November, 2012;

(b) if so, the details thereof;

(c) whether diversion of fund allocated for the scheme has also been reported;

(d) if so, the details thereof;